

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 21.02.2024

Misc. Application No. 1361 of 2023
And
Misc. Application No. 124 of 2024
And
Appeal No. 6 of 2024

Gaurav Kumar ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Bhardwaj, Advocate for the Appellant.

Mr. Akash Jain and Ms Veena Hari, Advocates i/b Mansukhlal Hiralal & Co. for the Respondent.

AND
Misc. Application No. 1364 of 2023
And
Appeal No. 7 of 2024

Aakash Joshi ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Gaurav Bhardwaj, Advocate for the Appellant.

Mr. Akash Jain and Ms Veena Hari, Advocates i/b Mansukhlal Hiralal & Co. for the Respondent.

ORDER:

1. Two weeks additional time is granted for filing rejoinder.

List on March 22, 2024.

Ms. Meera Swarup
Technical Member

21.02.2024
msb